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Declaration of Assets and Liabilities

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8/or/and	Α.

dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name (KRITIKA RAJ)	Depend ant-1 Name	Dependant -2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 45,000/-	Rs 55,000/-	NIL	NIL .	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 25,000/-	Rs 15,000/-	NIL		NIL
(iii)	Bonds, Debentures and Shares in companies	Rs 95,000/-in PPF Rs 45,000/-in SHARE Rs 2,78,000/-in MF	NIL	NIL	NIL .	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	APACHE 160CC JUPITOR 125CC	NIL	NIL	NIL .	NIL
(vi)	Jewellery (give details of weight and value)	60 GM-Gold	260 Gm-Gold	NIL AND	NIL	NIL (1) (1) (1) (1) (1) (1)
(vii)	Other assets, such as values of claims / interests		NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 24/01/2023
(a)	(i) Loans from Banks	Rs. 13,00,000/- from HDFC Bank Pvt. Ltd. PATNA	Rs. 3,44,908/-
	(ii) Loans from financial institutions	NIL .	NIL restrictions
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL GOVERNMENT
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL .
	(f) Other dues, if any	Rs.3,00,000/-	Rs. 3,00,000/-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO AYMPR6784J ACK.NO- 696403630260723 A.Y 2023-2024	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN	No. 110104056369
Gender	:- M (M/F)
Date of Birth	:- 2 1 0 6 1 9 9 0 (DD/MM/YYYY)
Class/Group	:- B (A/B/C) BIHAR LEGISLETIVE ASSEMBLY SECRETARIAT
Home District	:- NAWADA
I here and belief.	by declare that the above details are true to the best of my knowledge Signature Rajeer Ramjan.
Place: . PATNA Date: 0 8	Name of Employee: RAJEEV RANJAN Designation: Research/Reference. Assistant Department: Bihar Legislative Assembly LIBRARY
Note: Pl	ease sign each page of the declaration. Asset declaration form

Rageer Rangian. 08-02-2024

in prescribed format.

must be in A4 size white paper with computer typed (single side)